

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 191 OF 2017**

**Dated : 11<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Meghalaya Power Transmission Corporation Ltd. .... Appellant(s)  
Versus  
Meghalaya State Electricity Regulatory Commission & .... Respondent(s)  
Anr.**

Counsel for the Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Parinay Deep Shah  
Ms. Ritika Singhal  
Ms. Surabhi Pandey for R-2

**ORDER**

Learned counsel for the appellant seeks two weeks more time to file rejoinder. He may file the same on or before 26.10.2018 along with IA with advance copy to the other side.

List the matter on **15.11.2018.**

**(S.D. Dubey)  
Technical Member**

*Ts/js*

**(Justice Manjula Chellur)  
Chairperson**